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MCRC-25296-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE

ON THE 8th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 25296 of 2025

BHOLU BAHDORIYA @ BHOLA

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Ms. Deepa Chauhan - Advocate for the applicant.

Shri R.K. Sharma - Senior Advocate alongwith Abhijeet Singh

Tomar - Advocate for the complainant.

Shri Samar Ghuriaya - Public Prosecutor for the State.
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ORDER

Learned counsel for the applicant, after arguing for some time, seeks permission of this Court to withdraw this first application filed under Section 439 of the Cr.P.C. for grant of bail to the applicant.

Prayer is accepted.

Accordingly, this first bail application is **dismissed as withdrawn.**

(MILIND RAMESH PHADKE)
JUDGE